

Pending proposal of Madhya Pradesh Government

†2020. SHRI PRABHAT JHA: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether a proposal of Madhya Pradesh Government regarding action plan for providing houses to all its cities, under the Pradhan Mantri Awas Yojana, is under consideration of Central Government for its approval, if so, the details thereof;

(b) whether decision has been taken on this action plan and the approval has been given, if so, the details thereof; and

(c) if not, by when decision would be taken on this?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (RAO INDERJIT SINGH): (a) to (c) No Sir. A total of 150 cities/towns of Madhya Pradesh have been included for coverage under the Pradhan Mantri Awas Yojana-Housing for All (Urban) Mission. The Government of Madhya Pradesh has so far submitted Housing for All Plans of Action for only 53 Cities, out of which 39 have already been appraised. These Housing for All Plans of Action have been returned to the State Government with an advice to include required details as per the PMAY-HFA (U) Guidelines.

HUDCO loan to Andhra Pradesh

2021. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether it is a fact that the HUDCO is giving loan to Andhra Pradesh for acquisition of lands for the proposed Bhogapuram International Airport; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (RAO INDERJIT SINGH): (a) and (b) Yes Sir. HUDCO has sanctioned a loan of ₹ 1500 crore for International Airport at Bhogapuram to M/s Bhogapuram International Airport Corporation Ltd. (BIACL), a Company owned by Govt. of Andhra Pradesh. Out of the sanctioned amount of ₹1500 crore, HUDCO has so far released ₹200 crore for implementation of the project.

†Original notice of the question was received in Hindi.